

Title: Statement regarding status of implementation of the recommendations contained in the 152nd and 157th Reports of the Standing Committee on Human Resource Development, pertaining to Ministry of Youth Affairs and Sports.

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (SHRI SUNIL DUTT): Sir, I am making this statement on the status of implementation of the recommendations contained in the 152nd and 157th Reports of the Parliamentary Standing Committee on Human Resource Development pertaining to the Ministry of Youth Affairs and Sports in pursuance of Direction 73 A of hon. Speaker, Lok Sabha issued vide Lok Sabha Bulletin-Part II, dated September 1, 2004.

MR. SPEAKER: You can lay the Statement, unless you want to read it particularly. I appreciate your laying it on the Table of the House.

SHRI SUNIL DUTT: I lay it on the Table of the House.

*The Standing Committee on Human Resource Development examined the Demands for Grants of the Ministry of Youth Affairs & Sports for the year 2004-05 and laid their report in this regard on the Table of Lok Sabha on 26th August, 2004. The Report contained 62 valuable observations and recommendations of the Committee on programmes and policies being implemented by the Ministry. These recommendations mainly related to issues such as re-appropriation of funds from Plan to Non-plan budget; higher budget allocation for the Ministry at RE stage; full and proper utilisation of allocations; gender based budget analysis, delayed settlement of accounts by States/Union Territories in respect of release of fund under National Service Scheme; adequate staffing and better functioning of Nehru Yuva Kendra Sangathan; evaluation of national Reconstruction Corps Scheme; expansion of the Scheme of National Integration Camps; speedy implementation of the pending youth hostel projects and adequate publicity of the youth hostel facilities; higher allocations for scheme

of rural youth and sports clubs; early finalisation of new schemes relating to

*Laid on the Table and also placed in Library. See No. LT 2184/05

adolescents and National / State Youth Centres; adequate academic staff and physical infrastructure at Rajiv Gandhi National Institute of Youth Development; mechanism for regular monitoring of the programmes undertaken by NGOs; supplementing Ministry's budgetary requirements through Education Cess for schemes like NSS and sports facilities in schools; optimum utilisation of fund by Sports Authority of India; streamlining of measures for dope testing and related research/training and education; re-look on the mandate and organisation structure of Sports Authority of India; decentralised mechanism for monitoring of Ministry's schemes; better coordination and cooperation among the Ministry, Sports Federations, Indian Olympic Association and other stake holder in sports; separate unit in the Ministry for implementing schemes in North-East Region.

All the Observations/ Recommendations of the Committee were considered by the Ministry of Youth Affairs & Sports and Action Taken Report was submitted to the Committee.

In its 157th Report laid on the Table of Lok Sabha on 23rd March, 2005 the Committee has considered the Action Taken Report submitted by the Ministry.

Out of the 62 Recommendations/Observations in the 152nd Report of the Committee 6 have been accepted by the Ministry and Committee has decided not to pursue 29 recommendations in view of the replies of the Ministry submitted to the Committee.

The Committee has not accepted Ministry's replies to 26 Recommendations /Observations made in its 152nd Report. One such recommendation related to Gender Budgeting. Ministry has worked out the Gender Budget for the year 2005-06 and the same has been published in the Annual Report (2004-05) of the Ministry, though it was not possible to include it in the Demands for Grants (2005-06). Ministry is further re-examining other such Recommendations / Observations and updated responses on many of such issues have also been submitted to the Committee in the course of the examination of the Demands for Grants of the Ministry of Youth Affairs & Sports for the year 2005-06.